



The Kerala Repealing and Saving Act, 2024

Act No. 27 of 2024

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GOVERNMENT OF KERALA
Law (Legislation-D) Department
NOTIFICATION

No. 20161/Leg. D1/2021/Law.

Dated, Thiruvananthapuram, 1st November, 2024

16th Thulam, 1200
10th Karthika, 1946.

In pursuance of clause (3) of Article 348 of the Constitution of India, the Governor of Kerala is pleased to authorise the publication in the Gazette of the following translation in English language of the Kerala Repealing and Saving Act, 2024 (27 of 2024).

By order of the Governor,

K. G. SANAL KUMAR,
Law Secretary.



[Translation in English of “2024-ലെ കേരള റദ്ദാക്കലും ഒഴിവാക്കലും ആക്റ്റ്”
published under the authority of the Governor.]

ACT 27 OF 2024
THE KERALA REPEALING AND SAVING ACT, 2024

An Act to repeal certain Amendment Acts, the retention whereof as separate Acts is unnecessary.

Preamble.—WHEREAS, it is expedient to repeal certain Amendment Acts, the retention whereof as separate Acts is unnecessary;

BE it enacted in the Seventy-fifth Year of the Republic of India as follows:—

1. *Short title and commencement.*—(1) This Act may be called the Kerala Repealing and Saving Act, 2024.

(2) It shall come into force at once.

2. *Repeal of certain Amendment Acts.*—The Amendment Acts specified in the Schedule to this Act are hereby repealed.

3. *Saving.*—(1) The repeal of any Amendment Act specified in the Schedule of this Act shall not affect any other enactment in which the repealed enactment has been applied, incorporated or referred to and this Act shall not affect the validity, invalidity, effect or consequences of anything already done or suffered, or any right, title, obligation or liability already acquired, accrued or incurred or any remedy or proceeding in respect thereof, or any release or discharge of or from any debt, penalty, obligation, liability, claim or demand, or any indemnity already granted, or the proof of any past act or thing;

Nor shall this Act affect any principle or rule of law, or established jurisdiction, form or course of pleading, practice or procedure, or existing usage, custom, privilege, restriction, exemption, office or appointment, notwithstanding that the same respectively may have been in any manner affirmed, recognised or derived by, in or from any enactment hereby repealed;

Nor shall the repeal by this Act of any enactment revive or restore any jurisdiction, office, custom, liability, right, title, privilege, restriction, exemption, usage, practice, procedure or other matter or thing not now existing or in force.

(2) The provisions of section 4 of the Kerala Interpretation and General Clauses Act, 1125 (VII of 1125) shall be applicable in respect of repeal of an enactment by this Act.



SCHEDULE

(See section 2)

<i>Sl. No.</i>	<i>Year & Act No.</i>	<i>Short title</i>
(1)	(2)	(3)
Amendment Acts		
1	2008 25	The Payment of Salaries and Allowances (Amendment) Act, 2008
2	2008 26	The Kerala Payment of Pension to Members of Legislature (Amendment) Act, 2008
3	2008 27	The Kerala Headload Workers (Amendment) Act, 2008
4	2008 30	The Kerala Farmers' Debt Relief Commission (Amendment) Act, 2008
5	2008 31	The Madras Hindu Religious and Charitable Endowments (Amendment) Act, 2008
6	2008 32	The Kerala (Scheduled Castes and Scheduled Tribes) Regulation of Issue of Community Certificates (Amendment) Act, 2008
7	2008 35	The Kerala Tailoring Workers' Welfare Fund (Amendment) Act, 2008
8	2009 1	The Kerala Advocates' Clerks Welfare Fund (Amendment) Act, 2008
9	2009 4	The Unregistered Cashewnut Factories Prohibition (Amendment) Act, 2008
10	2009 5	The Kerala Shops and Commercial Establishments Workers' Welfare Fund (Amendment) Act, 2008
11	2009 6	The National University of Advanced Legal Studies (Amendment) Act, 2008
12	2009 7	The Sree Sankaracharya University of Sanskrit (Amendment) Act, 2008
13	2009 8	The Kerala Water Supply and Sewerage (Amendment) Act, 2008
14	2009 9	The Kerala Co-operative Societies (Amendment) Act, 2008
15	2009 28	The Kerala Toddy Workers' Welfare Fund (Amendment) Act, 2009
16	2009 30	The Kerala Municipality (Amendment) Act, 2009
17	2009 31	The Kerala Panchayat Raj (Amendment) Act, 2009
18	2009 32	The Kerala Forest (Vesting and Management of Ecologically Fragile Lands) Amendment Act, 2009



(1)	(2)	(3)
19	2010	3 The Abkari (Amendment) Act, 2010
20	2010	5 The Kerala Dairy Farmers' Welfare Fund (Amendment) Act, 2010
21	2010	7 The Kerala Co-operative Societies (Amendment) Act, 2010
22	2010	8 The Kerala Forest (Amendment) Act, 2010
23	2010	14 The Kerala Cashew Factories (Acquisition) Amendment Act, 2009
24	2011	2 The Kerala Advocates' Welfare Fund (Amendment) Act, 2010
25	2011	7 The Kerala Agricultural Workers' (Amendment) Act, 2010
26	2011	17 The Kerala Fiscal Responsibility (Amendment) Act, 2011
27	2012	3 The Payment of Salaries and Allowances (Amendment) Act, 2012
28	2012	4 The Payment of Salaries and Allowances (Second Amendment) Act, 2012
29	2012	5 The Kerala Payment of Pension to Members of Legislature (Amendment) Act, 2012
30	2012	6 The Kerala Land Reforms (Second Amendment) Act, 2005
31	2012	7 The Legislative Assembly (Removal of Disqualifications) Amendment Act, 2012
32	2013	1 The Kerala Municipality (Amendment) Act, 2012
33	2013	4 The Kerala Farmers' Debt Relief Commission (Amendment) Act, 2012
34	2013	5 The Kerala Panchayat Raj (Amendment) Act, 2012
35	2013	6 The Kerala Local Authorities (Prohibition of Defection) Amendment Act, 2012
36	2013	8 The Kerala Co-operative Societies (Amendment) Act, 2013
37	2013	10 The Kerala Advocates' Clerks Welfare Fund (Amendment) Act, 2013
38	2013	11 The Kerala Tolls (Amendment) Act, 2013
39	2013	12 The Payment of Salaries and Allowances (Amendment) Act, 2013
40	2013	13 The Kerala Headload Workers' (Amendment) Act, 2013
41	2013	14 The Kerala Stamp (Amendment) Act, 2013
42	2013	16 The Kerala Dairy Farmers' Welfare Fund (Amendment) Act, 2013



(1)	(2)	(3)
43	2013	20 The Kerala Veterinary and Animal Sciences University (Amendment) Act, 2013
44	2013	21 The Kerala Local Authorities Entertainments Tax (Amendment) Act, 2013
45	2013	22 The Kerala Co-operative Societies (Second Amendment) Act, 2013
46	2013	23 The Kerala Panchayat Raj (Amendment) Act, 2013
47	2013	26 The Kerala Civil Courts (Amendment) Act, 2013
48	2014	4 The Kerala Fishermen Debt Relief Commission (Amendment) Act, 2014
49	2014	7 The Abkari (Amendment) Act, 2014
50	2014	8 The Kerala Municipality (Amendment) Act, 2014
51	2014	9 The Kerala Municipality (Second Amendment) Act, 2014
52	2014	10 The Payment of Salaries and Allowances (Amendment) Act, 2014
53	2014	24 The Kerala Co-operative Societies (Amendment) Act, 2014
54	2014	25 The University Laws (Amendment) Act, 2014
55	2014	32 The University Laws (Third Amendment) Act, 2014
56	2014	40 The Kerala Agricultural University (Amendment) Act, 2014
57	2014	41 The Kerala Anti-social Activities (Prevention) Amendment Act, 2014
58	2015	2 The Kerala Municipality (Third Amendment) Act, 2014
59	2015	3 The Kerala Shops and Commercial Establishments (Amendment) Act, 2014
60	2015	6 The Kerala Land Reforms (Amendment) Act, 2014
61	2015	13 The Kerala Cashew Factories (Acquisition) Amendment Act, 2015
62	2015	15 The Kerala Ceiling on Government Guarantees (Amendment) Act, 2015
63	2016	1 The Kerala Sports (Amendment) Act, 2015
64	2016	13 The Legislative Assembly (Removal of Disqualifications) Amendment Act, 2016
65	2016	15 The Kerala Infrastructure Investment Fund (Amendment) Act, 2016
66	2016	20 The Kerala Court-Fees and Suits Valuation (Amendment) Act, 2016



(1)	(2)	(3)
67	2016	21 The Kerala Advocates' Welfare Fund (Amendment) Act, 2016
68	2017	4 The Payment of Salaries and Allowances (Amendment) Act, 2017
69	2017	5 The Kerala State Commission for Minorities (Amendment) Act, 2017
70	2017	6 The Kerala Shops and Commercial Establishments Workers' Welfare Fund (Amendment) Act, 2017
71	2017	18 The Kerala Panchayat Raj (Amendment) Act, 2017
72	2017	19 The Kerala Municipality (Amendment) Act, 2017
73	2017	22 The Kerala Marine Fishing Regulation (Amendment) Act, 2017
74	2018	7 The Kerala Fiscal Responsibility (Amendment) Act, 2018
75	2018	8 The Payment of Salaries and Allowances (Amendment) Act, 2018
76	2018	9 The Kerala Payment of Pension to Members of Legislature (Amendment) Act, 2018
77	2018	10 The Kerala Road Safety Authority (Amendment) Act, 2018
78	2018	11 The Kerala Co-operative Societies (Amendment) Act, 2018
79	2018	12 The Madras Hindu Religious and Charitable Endowments (Amendment) Act, 2018
80	2018	16 The Kerala Irrigation and Water Conservation (Amendment) Act, 2018
81	2018	17 The A.P.J. Abdul Kalam Technological University (Amendment) Act, 2018
82	2018	19 The Kerala State Higher Education Council (Amendment) Act, 2018
83	2018	20 The Kerala University (Amendment) Act, 2018
84	2018	21 The Sree Sankaracharya University of Sanskrit (Amendment) Act, 2018
85	2018	23 The Kerala Panchayat Raj (Amendment) Act, 2018
86	2018	24 The Kerala Municipality (Amendment) Act, 2018
87	2018	25 The Abkari (Amendment) Act, 2018
88	2018	26 The Travancore-Cochin Hindu Religious Institutions (Amendment) Act, 2018
89	2018	27 The Kerala Panchayat Raj (Second Amendment) Act, 2018
90	2018	28 The Kerala Municipality (Second Amendment) Act, 2018



(1)	(2)	(3)
91	2018	32 The Kerala Municipality (Third Amendment) Act, 2018
92	2018	33 The Kerala Panchayat Raj (Third Amendment) Act, 2018
93	2018	34 The Kerala Shops and Commercial Establishments (Amendment) Act, 2018
94	2018	36 The Kerala State Goods and Services Tax (Amendment) Act, 2018
95	2018	38 The Kerala Fishermen Debt Relief Commission (Amendment) Act, 2018
96	2018	39 The Kerala Co-operative Societies (Second Amendment) Act, 2018
97	2019	1 The Kerala Co-operative Societies (Amendment) Act, 2019
98	2019	4 The Kerala Medical Education (Regulation and Control of Admission to Private Medical Educational Institutions) Amendment Act, 2019
99	2019	8 The Kerala Police (Amendment) Act, 2019
100	2019	10 The Kerala Municipality (Amendment) Act, 2019
101	2019	11 The Kerala Panchayat Raj (Amendment) Act, 2019
102	2019	12 The Kerala Anganawadi Workers' and Anganawadi Helpers' Welfare Fund (Amendment) Act, 2019
103	2019	14 The Kerala Veterinary and Animal Sciences University (Amendment) Act, 2019
104	2019	17 The Kerala Jewellery Workers' Welfare Fund (Amendment) Act, 2019
105	2019	19 The Madras Hindu Religious and Charitable Endowments (Amendment) Act, 2019
106	2019	20 The Kerala Farmers' Debt Relief Commission (Amendment) Act, 2019
107	2019	22 The Non-Resident Keralites' Welfare (Amendment) Act, 2019
108	2019	23 The Kerala Industrial Single Window Clearance Boards and Industrial Township Area Development (Amendment) Act, 2019
109	2020	2 The Kerala Panchayat Raj (Amendment) Act, 2020
110	2020	3 The Kerala Municipality (Amendment) Act, 2020

